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BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
IN
ORIGINAL APPLICATION NO. 87/2025/EZ

ROOMANA PARWEEN

.....APPLICANT(S)

VERSUS

THE MEMBER SECRETARY, WEST BENGAL POLLUTION
CONTROL BOARD & ORS

.....RESPONDENT(S)

REPORT ON BEHALF OF RESPONDENT Nos. 01 and 02, i.e. THE
WEST BENGAL POLLUTION CONTROL BOARD.

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Filed by

DIPANJAN GHOSH
ADVOCATE

SL. NO. 56 Dt.-

15 JUL 2026

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VERSUS

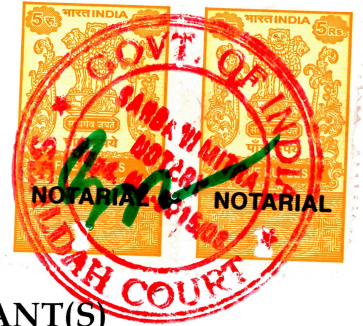
THE MEMBER SECRETARY, WEST BENGAL POLLUTION
CONTROL BOARD & ORS

.....RESPONDENT(S)

REPORT ON BEHALF OF RESPONDENT Nos. 01 and 02, i.e. THE
WEST BENGAL POLLUTION CONTROL BOARD.

Most Respectfully Sheweth

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 57 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-



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01. That, I am the Chief Engineer, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent Nos. 01 and 02 to affirm this Affidavit on its behalf and as such, I am competent to do so.



02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 27.04.2026.

03. That, in compliance to the order passed by the Hon'ble Tribunal dated 27.04.2026, the said unit which is engaged in manufacturing of small size paper envelope, situated at 14/A/1, Ali Haider Road, Mathpara, P.O.- Titagarh, P.S.- Titagarh District - North (24) Parganas, Pin- 700119, was called for a hearing by the State Board on 08.07.2026 at 12 PM.

04. That, the owner of the said unit furnished a copy of the trade license issued by the Barrackpore Municipality for the year 2025-2028 and it is learnt that the unit operates from 10 AM upto 8-9 PM.

15 JUL 2026



(a) Die punching/ cutting machine should be installed inside a separate room with proper acoustic insulation panels and noise barriers, so that sound does not travel outside the respondent unit beyond the permissible limit.

(c) Operational time shall be restricted in between 9 AM to PM only with a proper recess time in between.

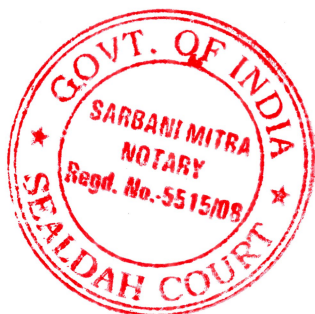
15 JUL 2026

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Copy of Record of Proceedings of the State Board
is annexed herewith and marked with letter "R".

08. It is therefore respectfully prayed that Hon'ble Tribunal may
pass such order/orders as it deems fit and proper in the interest
of justice.

Swarup Kumar Mandal
DEPONENT



15 JUL 2026

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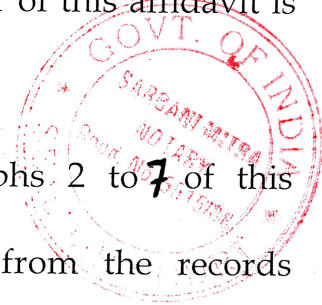
VERIFICATION

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 57 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.

2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.

3. That, the statements made in paragraphs 2 to 7 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.



Swarup Kumar Mandal
DEPONENT

Identified and corrected by me
Advocate *D. Biswas*
WBPCB

Solemnly Affirmed &
Declared Before Me
On Identification By.....

[Signature]
SARBANI MITRA
NOTARY
Regd. No.- 5515/08
Mob.- 8777303277

15 JUL 2026



LiFE
Lifestyle For
Environment

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Annexure - 'R' 105

WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Govt. of West Bengal)
Mani Square, 8th floor
Block / Space-8IT on Western Side,
164 / 1, Maniktala Main Road, Kolkata-700054.
Ph- 033-2202 3130, Website : www.wbpcb.gov.in
e-mail: net.wbpcb-wb@bangla.gov.in

Memo No. 5L/WPB-2025/M-6956

Dated: -2026

PUBLIC GRIEVANCE CELL

Complainant (s)	Respondent (s)
Roomana Parween	Md. Aslam
Date: 08-07-2026	Time: 12:00 PM.

RECORD OF PROCEEDINGS

One Smt. Roomana Parween, raised her grievance to the State Board as well as to the Hon'ble National Green Tribunal, Eastern Zone, Kolkata by filing petition bearing No. O.A No. 87 of 2025, against a unit engaged in manufacturing of small size paper envelope, situated at 14/A/1, Ali Haider Road, Mathpara, P.O.: Titagarh, P.S.: Titagarh, Dist: North 24 Parganas, Pin: 700119, allegedly causing noise pollution in the surrounding area during their operations.

The direction of the Hon'ble National Green Tribunal, Eastern Zone, Kolkata, a joint inspection was conducted by representative of the District Magistrate, North 24 Parganas and official of the Barrackpore Regional Office, WBPCB, on 09-10-2025 and a report they submitted. Based on the report, this proceeding has been initiated.

In view of the report and to resolve the issue, notice has been served upon the parties above to hear out them this day, over the issue. Then one Smt. Roomana Parween, complainant and Mr. Aslam, proprietor of respondent unit, appeared in person.

During hearing the complainant submitted that they are suffering from noise pollution due to the operations carried out by the respondent unit, which is located beside their house. She also stated that the unit carries out their operation continuously from early morning to late night which causes enormous disturbance to her family members in peaceful living.

In counter the owner of the respondent denied all the allegation. He furnished a copy of trade license issued to them by the Barrackpore Municipality for the year 2025-2028 for the profession/trade of "Mfg of Envelope-Hand Prosses". He stated that the operation of the unit starts after 10 AM and it be closed 8-9 PM.

At the latest order of West Bengal Pollution Control Board vide memo no. 11/4A-21/2005(Part-XI) dated 05.03.2026 the activity of the respondent falls under White category of the State Board's Industrial Categorization and hence, there is no necessity of obtaining consent for white category of industries.

Accordingly, we, considering the overall scenario and the contents of the inspection report of the State Board Official and submission of the complainant and respondent, the respondent unit of Md. Aslam, is hereby directed to follow the direction given below:



1. Die punching/cutting machine Should be installed inside a separate room with proper acoustic insulation panels and noise barriers, so that sound does not travel outside the respondent unit beyond the permissible limit;
2. All openings, windows and gaps toward the complainant's side shall remain permanently closed by brick wall; and
3. Operational time shall be restricted in between 9 AM to 6 PM only with a proper recess time in between.

The Executive Officer, Barrackpore Municipality, may be kept informed of this order passed by the State Board today.

The Officer in Charge, Titagarh Police Station, is requested to oversee the compliance of this order and see that the respondent unit of Md. Aslam not to operate their paper envelope manufacturing activities without complying with the directions given by the State Board above. In case of any violation of this order, the necessary action may be taken/initiated in accordance with law.

Sd/-

(Suna Mardi)

Sr. Environmental Engineer & In-charge, P.G.
Cell

Sd/-

(D. Chakraborty)

Asst. Environmental Engineer

Sd/-

(S. Saren)

Asst. Environmental Engineer

Memo No. 604 - 5L/WPB-2025/M-6956

Dated: 08-07-2026

Copy forwarded to:-

1. Md. Aslam, 14/A/1, Ali Haider Road, Mathpara, P.O.: Titagarh, P.S.: Titagarh, Dist: North 24 Parganas, Pin: 700119, West Bengal.
2. Smt. Roomana Parween, 14/A, Ali Haider Road, Mathapara, P.O.: Titagarh, P.S.: Titagarh, Dist: North 24 Parganas, Pin: 700119, West Bengal.
3. The Executive Officer, Barrackpore Municipality, B.T. Road, P.O. Talpukur, Kolkata - 700123, West Bengal.
4. The Officer in Charge, Titagarh Police Station, 33/35, Barrackpore Trunk Rd, Titagarh, Barrackpore, West Bengal 700119.
5. The General Manager, District Industries Centre, North 24 Parganas, Hatipukur Road, Office of the District Magistrate, P.O.+ P.S: Barasat, North 24 Parganas, Pin - 700124
6. The Chief Engineer (O & E Cell), WBPCB.
- ✓ 7. The Sr. Law officer, Legal Cell, WBPCB. (OA No. 87/2025/EZ, only for your kind information).
8. The Environmental Engineer & In charge, Barrackpore Regional Office, WBPCB.
9. The P.A. to the Member-Secretary, WBPCB.
10. Guard File.

(Signature)

Asst. Environmental Engineer, P.G. Cell,
W. B. Pollution Control Board



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